

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:420

ANSWERED ON:01.03.2007

RUNWAY EXTENSION PROGRAMME OF DIBRUGARH AIRPORT, ASSAM

Sarma Dr. Arun Kumar

Will the Minister of DEFENCE be pleased to state:

- (a) whether a proposal for defence clearance of the runway extension programme of Dibrugarh Airport, Assam is pending for years;
- (b) if so, the reasons therefor;
- (c) whether a local board comprising officers of IAF and Indian Army constituted for transfer of defence land to AAI conditionally recommended for transfer of said land;
- (d) if so, the details thereof including the conditions laid and action taken thereupon;
- (e) whether the said extended runway would also be useful for landing of bigger IAF aircraft; and
- (f) if so, the time by which the clearance is likely to be given in this regard?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): On the request of Airports Authority of India (AAI), the Indian Air Force (IAF) had constituted a board in the year 2005 for exploring possibility of transfer of defence land to AAI for the proposed extension of runway at Dibrugarh airport. After detailed deliberations between IAF and AAI, a draft Memorandum of Understanding for long term lease of land to AAI, as prepared by Air Force has been forwarded to AAI for vetting in November, 2006.

(e) Yes, Sir.

(f) Clearances in all such case are accorded expeditiously on completion of necessary formalities.